

श्री हाथी : नहीं मिली है, क्योंकि वह कमेटी पंजाब सरकार ने एगयंट की थी ।

श्री भक्त दर्शन : श्रीमन्, क्या पंजाब सरकार से यह अनुरोध किया गया है कि चूकि राजधानी में यदि कोई गड़बड़ होती है, तो सारे देश पर उस का बुरा असर पड़ता है, इसलिये ऐसी व्यवस्था की जाये कि कम से कम भविष्य में ऐसी गड़बड़ न हो ?

श्री हाथी : जब कमेटी की रिपोर्ट आयागी तब देखेंगे कि क्या बात हुई है ।

Heart Foundation

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*253. { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 569 on the 17th August, 1961 and state:

(a) whether the Heart Foundation has since been established for conducting research in heart diseases;

(b) whether Government have associated themselves in any way with the venture;

(c) whether the Foundation has applied for any aid or grants; and

(d) if so, the response from Government?

(The Minister of Health (Shri Karmarkar): (a) No, Sir.

(b) and (c). The Government of India have not been approached.

(d) Does not arise.

Shri Shree Narayan Das: May I know whether the Government of India have any proposal for such a Foundation and, if so, the nature of the proposal under consideration?

Shri Karmarkar: As I said, we have not yet been approached. But if we are, we shall consider the question on its merits.

Shri Shree Narayan Das: My question was whether the Government of

India themselves are considering any proposal to have such a Foundation, at government level.

Shri Karmarkar: No, Sir.

Shri S. M. Banerjee: May I know whether it is a fact that heart cases are on the increase—have, in fact, already increased—and, if so, what steps are being taken by Government to have extensive research conducted with a view to checking such heart cases?

Shri Karmarkar: The broad research is being undertaken. But in order to avoid heart disease the obvious remedy is that people should worry much less about matters about which they should not worry at all, and they should take regular walks every day.

Siliguri Rail Mishap

*254. **Shri Indrajit Gupta:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 374 on the 11th August, 1961 and state:

(a) whether the claims arising out of the Siliguri rail mishap have now been disposed of;

(b) if so, the number of claims received, their total value and the decision taken thereon; and

(c) whether the investigation into possibilities of sabotage has been completed and the findings thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). No, Sir. The claims arising out of this accident are yet under disposal by the *Ad hoc* claims Commissioner appointed for the purpose. 67 claims to the value of Rs. 2,37,428.25 nP. have been received by him and are under adjudication.

(c) The Government Inspector of Railways has already completed his enquiry and given his finding that the accident was due to sabotage. Police investigation is proceeding.

Shri Indrajit Gupta: May I know, Sir, how long, it is expected it will

take to dispose of these claims, and whether these demands will be considered at the new higher claims rate or at the old claims rate?

Shri Shahnawaz Khan: Sir, the Claims Commissioner takes his own time. He is not under the control of the Railway Ministry. He has got to verify each claim.

Mr. Deputy-Speaker: What about the second part of the question?

Shri Shahnawaz Khan: About the second part, Sir, they will be paid in accordance with the existing rules.

Shri T. B. Vittal Rao: The hon. Minister stated that the Government Inspector of Railways has completed his enquiry. Only two days ago I had been to the Library and I asked for a copy of the report. I was told that the report was not available. In view of the discussion that is going to come up before the House, may I know whether that report will be laid on the Table of the House?

Shri Shahnawaz Khan: The Government Inspector of Railways is an officer of the Ministry of Transport and Communications, and it is for that Ministry to say whether it will do so or not.

Shri Braj Raj Singh: You have got the report now.

Shrimati Renu Chakravartty: May I know whether the findings of the Railway Inspector will be subject to scrutiny by the police? The hon. Minister said that the police are still continuing their investigation. May I know whether the final report will be based on the findings of the police or the findings of the Railway Inspector?

The Minister of Railways (Shri Jagjivan Ram): No, no; police investigation means investigation about those persons unknown who are responsible for the removal of fish plates, bolts, etc.

Shri T. B. Vittal Rao: Could I know if anybody has been apprehended?

Shri Jagjivan Ram: Not yet.

Upper Sileru Project

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 *255. { **Shri Chintamani Panigrahi:**
Shri Surendranath
Dwivedy:
Shri B. C. Mullick:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 618 on the 17th August, 1961 and state:

(a) whether the Chief Engineers of both the States of Orissa and Andhra Pradesh have discussed and reported on the height of the weir relating to the Hydro-electric Project across Sileru at Guntavada;

(b) whether the Orissa Government have agreed to the proposal of the Andhra Pradesh Government; and

(c) if so, what are the details of the agreement?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). No; Sir.

(c) Does not arise.

Shri Chintamani Panigrahi: May I know whether there was any discussion by the Planning Commission and the Ministry of Irrigation and Power with the two Chief Ministers with regard to this project and also the height of the weir; if so, what was the decision reached?

Shri Hathi: There was a decision last month with regard to this project when both the Chief Ministers agreed that the matter might be referred to Shri Trivedi, Member of the Planning Commission, for final decision as to what should be the site. But ultimately it was thought proper that a team consisting of the officers of the Irrigation and Power Ministry and the Planning Commission should examine the estimates, the sites etc., and then we should take a final decision.

Shri Chintamani Panigrahi: May I know when this team of engineers is expected to visit the States and to finalise its decision?

Shri Hathi: This team of officers